

Annexure-1

Name of the Corporate Debtor:- Oracle Home Textile Limited

Date of Commencement of liquidation:-30-04-2024

List of Stakeholders as on 29-06-2024

List of Secured Financial Creditors											(Amount in Rupee)				
Sl No	Name of Creditor	Details of Claim received		Details of claim admitted							Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished? (Yes/NO)	Details of Security Interest	Amount covered by Guarantee	% of share in total amount of claims admitted					
1	Union Bank of India (including Andhra Bank Claim)	30/05/2024 (revised 15-06-2024)	1,682,458,565.71	1,571,448,331.80	Secured FC	1,571,448,331.80	NO	by way of First Charge and Hypothecation of Raw Materials, work in progress, Finished Goods, Book Debts and other current assets (present and Future of the Company and by way of equitable mortgage of Unit No 216 & 217, 2nd floor (830 Sq ft of built area each) at Creative Industrial Center 12 N M Joshi Marg, Mumbai and extension of mortgage over Land & building, Plant & Machinery situated at GIDC, Sarigam, Valsad ,Gujarat and also mortgage of Flat owned by a director of the co and one office unit owned by related party as collateral security.	1,571,448,331.80	NIL	0	0	111,010,233.91	0	FC had not relinquished their security interest in the liquidation estate and hence not a member of the Stakeholders Consultation Committee. However, they have relinquished their security interests after approval of their competent authority on 26-07-2024 and as such they will now be made a member of SCC.
2	HDFC Bank Ltd.	30/05/2024	699,125.00	699,125.00	Secured FC	699,125.00	NO	a security over specific asset (Vehicles- Sunny XL CVT bearing Registration no- GJ15CD4590 and Ford EcoSport 1.5P Titanium bearing Registration No. MH01BY4590)	0	NIL	0	0	-	-	FC has not relinquished their security interests and realizing their security interests in the manner laid down under Sec.52 of the IBC,2016. Hence, they are not part of the Stakeholders Consultation Committee
SUB-TOTAL			1,683,157,690.71	1,572,147,456.80		1,572,147,456.80			1,571,448,331.80				111,010,233.91		